

**-Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 198 of 2011 & I.A. No. 307 of 2011

Dated: 11th April, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**M/s. Waryam Steel Castings (P)
Ltd.**

.... Appellant (s)

Versus

P.S.P.C.L. & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Laxiet Kumar for Petitioner

**Counsel for the Respondent(s) : Mr. Sakesh Kumar for PSERC
Mr. Anand K. Ganesan, Adv. for
R-2.
Mr. Rohit Singh for PSERC**

ORDER

Learned Counsel for the Commission and Appellant appeared before the Court.

Case is adjourned for further arguments on **18th April, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**